

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH

ORDER SHEET

O.A/MA/RA/CP NO. 1171 OF 2006

Applicant/s A.K. Tiwari Respdts. U.O.I & Ors.

Advocate for Applicant/s Sri R.G. Tripathi Advocate for Respondent/s Sri S. Srivastava

Notes of the Registry	Orders of the Tribunal	Sheet No. 10
	<u>26/02/2009</u> Hon' Mr. A.K. Gaur, member (J) Hon' Mrs. Manjulika, Gautam (A) None for the applicant even in the revised call. counsel for the Respondent is present. OA is dismissed in default. <i>[Signature]</i> A.M. <i>[Signature]</i> J.M. SH/	
		Contd. On Sheet No. <u>11</u>